

### Annexure 4: List of claims received and verified

List of Financial Creditors							Annexure 4	
Sr No	Name of Financial Creditor	Nature of debt	Currency	Amount Claimed			Claims till date	Share
				Principal	Interest	Total		
1	State Bank of India	Term Loan	INR	36,66,00,000.00	72,31,75,967.75	<b>2,07,67,30,070.93</b>	8th April 2021	72.63%
		WC (CC)		10,00,00,000.00	51,30,48,836.27			
		Term Loan		10,00,00,000.00	16,19,78,614.62			
		Term Loan		3,92,00,000.00	6,85,20,789.19			
		Expenses		42,05,863.10	-			
2	Central Bank of India	Term Loan	INR	11,20,93,230.00	7,79,10,016.00	<b>19,00,03,246.00</b>	3rd March 2020	6.64%
3	Bank of Baroda	Term Loan	INR	16,50,00,000.00	21,71,88,342.16	<b>44,40,68,447.43</b>	3rd March 2020	15.53%
		FITL		1,11,80,069.34	1,67,28,471.33			
		TOD		1,53,99,873.00	1,85,71,691.60			
4	Punjab & Sind Bank	Cash Credit	INR	4,00,00,000.00	10,86,57,237.80	<b>14,86,57,237.80</b>	8th April 2021	5.20%
<b>TOTAL</b>				95,36,79,035.44	1,90,57,79,966.72	<b>2,85,94,59,002.16</b>		100.00%

Note:1 The above list of Financial Creditors is a provisional list.

Note:2 Two Financial Creditors i.e. State Bank of India and Punjab & Sind Bank have submitted the claims till 08/04/2021 (i.e. the date when NCLAT dismissed the appeal filed by one of the promoters of JML). The CIRP commenced on 03/03/2020 as per the order of Hon'able NCLT Chandigarh Bench. Hon'able NCLAT stayed the public announcement, hence constitution of the COC however did not put the CIRP in abeyance. The Financial Creditors have been requested to submit the revised calculations till 03/03/2020.

**OPERATIONAL CREDITORS, WORKMEN CLAIMS**

**NIL CLAIM RECEIVED**

A handwritten signature in blue ink, appearing to be 'J. K. S.', located on the right side of the page.